

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

19. C.P. (IB)/949(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.11.2022**

Name of the Party: Jushya Realty Private Limited
Vs.
Ninety Properties Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Shyam Kapadia, Ld. Counsel for the Financial Creditor present.
Mr. Rohit Gupta a/w Ms. Suyesha Kakarle, Ld. Counsel for the
Corporate Debtor present.
2. Post this matter for final hearing on **20.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)